

(e) what steps are proposed by the Government to ensure that recommendations made by the 1987 Technical Committee are followed strictly?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes, Sir.

(b) A Technical Committee was constituted in May, 1986 to consider the induction of suitable new models of vehicles available in the market for use under Family Welfare Programme. On the basis of the recommendations of this Committee, the pattern of makes of vehicles suitable for procurement under F. W. Programme was communicated to the States and the same is being followed.

(c) to (e) The matter is under consideration.

Profit and Loss of AIR India from Passenger and Cargo Traffic

3028. SHRI BIR BHADRA PRATAP SINGH:

SHRI BHAGATRAM MANHAR:

Will the Minister of CIVIL AVIATION be pleased to state;

(a) the amount of revenue and operating profit and loss of Air India in each sector from passengers and cargo traffic separately in 1985-86, 1986-87 and likely in 1987-88;

(b) what are the reasons for decline in revenue and profit for flight operations to the Gulf and African countries;

(c) what are the routes to the Gulf and Africa on which flights have been increased/decreased or cancelled in the past two years and the number thereof;

(d) the new routes added to the flight network of Air India to the Gulf and African countries in the past two years and plans for future-

(e) the amount of bank guarantee or actual compensation paid by Air India for the release of its Airbus in Nigeria in 1987 and whether flight services to Nigeria remain suspended since then; and

(f) what are the steps taken to improve flight services to the Gulf and African countries including new flights, if any?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND THE MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) Statements I and II showing the scheduled services revenue (before pool) including freighter operations on the routes operated by Air India for the period 1985-86, 1986-87 and 1987-88 (April-December, 1987) are attached. [See Appendix CX3LV, Annexure Nos. 109 and HO].

(b) Increased competition combined with tapering of growth in traffic has resulted in decline of revenue and profit on the Gulf Sectors. In the African Region, the reason for declining revenue is that most countries have placed restrictions on foreign travel by their nationals and the level of general economic and commercial activity in the region is low.

(c) i) Flight frequencies to Dubai, Abu Dhabi, Kuwait, Muscat and Jeddah were increased whereas flight frequency to Sharjah, Dhahran and Nairobi was reduced. Operations to Lagos, Dar-Es-Salaam and Harare have been withdrawn from September/October, 1987.

(d) In the Gulf, Air India has added one more station namely Riyadh, capital of Saudi Arabia, to which two services a week with Boeing 747 aircraft are being operated effective 21st February, 1988. There are no plans to add new stations in Africa.

(e) After long negotiations, the Government delegation from India arrived at a mutually acceptable solution which envisaged release of the aircraft and the crew members from

Nigeria. Services of Air India to sTigeria remain suspended since 25th August, 1987.

(f) Efforts are made on a continuous basis to improve flight services to the Gulf and African Regions by:

(i) providing timings that are more suitable for the travellers.

(ii) providing more capacity on days when there is more demand. This is either done by introducing new flights or by operating the larger capacity B747 aircraft instead of an airbus aircraft^

(iii) additional nights have been introduced to Dubai, Abu Dhabi, v Jeddah and Kuwait.

Promotional avenues of Kendriya Vidyalaya Teachers

3029. DR BAPU KALDATE:

SHRI RAM AWADHESH SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to s'ato:

(a) what are the avenues for promotion of teachers of Kendriya Vidyalayas, collectively labelled as Others;

(b) whether All India Kendriya Vidyalaya Teachers Association has demanded a better deal for these teachers' promotions; and

(c) if so, what is Governments reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHT): (a) to (c) The All India Kendriya Vidyalaya Teachers' Association in its charter of demands has *inter alip* demanded better promotional opportunities for various miscellaneous categorieg of teachers.

The revised pay scales announced for school teachers working in Union Territories, Kendriya Vidyalayas. etc. are appli-

cable to miscellaneous/allied category of teachers, like music teachers, drawing teachers, art teachers, craft teachers, vocational guidance instructors physical education teachers, languages teachers or equivalent teaching posts carrying any other designation. In the revised pay scales, there is provision for senior scale and selection scale which would be granted after every 12 years of service, subject to fulfilment of certain conditions. The revised pay scale would, ensure that each teacher would ordinarily get two promotions in his/her career. There is Oo proposal to further revise these pay scales.

First meeting of staff council under JCM scheme of Kendriya Vidyalaya Sangathan

3030. SHRI ASHOK NATH VERMA: SHR\I YALLA SESI BHUSHANA RAO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the first meeting of Staff Council under JCM Scheme of Kendriya Vidyalaya Sangathan was held on the 7th March 1988;

(b) whether the agenda for the meeting was circulated, if so, when and if not, the reasons therefor;

(c) what business the said Staff Council conducted and who were the participants;

(d) whether any of the recognised associations objected to the holding of this meeting; if so, the details thereof; and

(e) whether the Sangathan held the meeting despite protests from various quarters, if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) Yes, Sir.

(b) to (e) The meeting of the newlyconstituted JCM held on 7-3-1988 was a preliminary one to evolve procedural rulesfor conduct of business. Accordingly, nonda papers were sent in advance. This